

Interim Resolution Professional - Arun Poddar: IBB/PA-001/IP-P02237/2020-2021/13387														
Name of the corporate debtor: Saha Distributors Private Limited. Date of Commencement of CIRP: 09-07-2024: List of creditors as on date 24-07-2024														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount in Rs.)			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	NIL													
	Total													

Arun Poddar
 Interim Resolution Professional
 In the matter of Saha Distributors Private Limited
 IBB/Registered no.: IBB/PA-001/IP-P02237/2020-2021/13387
 IBB/Registered Address: 1st Floor, 144B Shyama Prasad Mukherjee Road, Post Office Kallighat Near Rash Behari More, Kolkata, West Bengal, 700026
 Registered Mobile: 99529 66744
 IBB/Registered Email Id: ca.arunpoddar@gmail.com
 Authorisation for Assignment (AFA) valid upto: June 30, 2025
 Process Specific Address: Arun Poddar c/o Ancoraa Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703.
 Process Specific Email Id: cirp.sahadpl@ancoraa.com

